

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.31/TT/2013

Date:18.10.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of transmission tariff for Combined Assets for transmission system associated with Northern Region Bus Reactor Scheme (Group-II) in NR

Sir,

Please refer to your reply vide affidavit dated 19.9.2013 wherein it has been stated that data of benchmarking shall be sent at the time of truing up of the project. You are requested to give hard cost as per LoA and apportioned cost, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 31.10.2013.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)